

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 66 OF 2017

Dated : 14th August, 2019

In the matter of:

TANGEDCO	...	Appellant(s)
Versus		
Central Electricity Regulatory Commission & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **23.10.2019.**

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Court Master